NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL. HELD ON 05/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/135/2016

NAME OF THE PETITIONER(S)

: S. Swaminathan & another

NAME OF THE RESPONDENT(S)

: M/s Pentagon Switch Gear Private Limited & 10 others

UNDER SECTION

: 397, 398, 402 & 403

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

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REPRESENTATION BY WHOM

1. S. Manjula Herri, AdV FOR 145R K CO COMPANY Sourchanies up FOX RESPONDENTS

2. R. VIDHYASHANKAR) Counsel Per Petitioners
R. ASHOK KUMAR

ORDER

Shri R Vidhyashankar, counsel for petitioner present. Shri S Manjula Devi, counsel for respondents present. Counsel for petitioner filed a memo submitting that they have made a fresh proposal for value of the shares and copy of the same is furnished to the other side. Counsel for respondents sought time for seeking clarifications from the clients. Time enlarged at request. Put up on

19.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tari

Member (Judicial)

(K.Anantha Padmanabha Swamy)

Member (Judicial)